

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 25191 & 31191 OF 2015

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLCIATION NOS. 6 & 7 in SLP © No.25191/2015

(Application for Stay and application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NOS. 8 & 9 in SLP © No. 25191/2015

(Application for permission to file additional documents and application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NO. 10 in SLP © No. 25191/2015

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 11 in SLP © No. 25191/2015

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NOS. 22 & 23 in SLP © No. 31191 of 2015

(Application for Stay and application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NOS. 24 & 25 in SLP © Nos. 31191 of 2015

(Application for permission to file additional documents and application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NO. 27 in SLP © Nos. 31191 of 2015

(Application for permission to file additional documents)

SHYODAN SINGH ETC

...PETITIONERS

VERSUS

STATE OF U.P & ORS. ETC

...RESPONDENT(S)

OFFICE REPORT

The matters above-mentioned were mentioned before the Hon'ble Court on 20.07.2016 with an office report dated 19.07.2016 when the Court was pleased to pass the following order:

“List the matters on 2nd August, 2016.”

SLP(C) NO. 25191/2015

It is submitted that there are total 12 respondents in the matter. Respondent No. 1 is represented through Mr. Anuvrat Sharma, Advocate but he has not filed Counter Affidavit so far. Respondent Nos. 2 & 3 are represented through Mr. Ravindra Kumar, Advocate. Counter Affidavit filed on their behalf and Rejoinder Affidavit to the

said Counter Affidavit have been included in the Paper Books. Respondent Nos. 4 & 10 are represented through Mr. F. A. Ayyubi, Advocate. He has filed two separate Counter Affidavits on their behalf. Copies included in the Paper Books. Respondent Nos. 5 to 9, 11 & 12 have been served by Dasti but none has entered appearance on their behalf so far.

Service is complete.

It is further submitted that Counsel for the Petitioner has on 30.01.2017 filed an application for permission to file additional documents (I.A. No. 11). Copy of the same have been included in the Paper Books.

SLP(C) NO. 31191/2015

It is submitted that there are total 13 respondents in this matter. Respondent No. 1 is represented through Mr. Anuvrat Sharma, Advocate. But he has not filed Counter Affidavit so far. Respondent Nos. 2 & 3 are represented through Mr. Ravindra Kumar, Advocate. Counter Affidavit filed on their behalf has been included in the Paper Books. Name of Respondent No. 4 to 13 have been deleted vide Hon'ble Court's order dated 16.10.2015. Amended Cause Title has been included in the Paper Books.

Service is complete.

It is further submitted that Counsel for the Petitioners has on 31.01.2017 filed an application for permission to file additional documents (I.A. No. 27). Copy of the same has been included in the Paper Books.

The matters above mentioned are listed before the Hon'ble Court with this office Report.

Dated this the 01st day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Dinesh Rattan Bhardwaj, Advocate
Mr. Som Raj Chaudhary, Advocate
Mr. F.A. Ayyubi, Advocate.
Mr. Ravindra Kumar Advocate.
Mr. Anuvrat Sharma, Advocate

ASSISTANT REGISTRAR